

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. No. 45/241-242/NCLT/AHM/2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2020**

**Name of the Company:**

Meenaben Khuman & Anr  
V/s  
MK Handicrafts Pvt Ltd & Anr

**Section:**

Section 241-242 of the Companies Act 2013.


**ORDER**

No one appeared for the Petitioner as well as for the Respondent.

Matter to appear for further consideration on 18.01.2021.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 25th day of November, 2020

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**